

and general amenities existing on the Ex-Oudh Tribut section of the North Eastern Railway; and

(b) if so, the measures taken and proposed to be taken to raise it up to the general level obtaining on other Railways?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The rails on the Ex O.T. Railway Section are not of sub-standard state. There has been no suggestion that the standard is inferior to that of rails on Metre Gauge system of other Railways. Standard amenities common to all Railways are provided in the coaches of this Railway. General amenities are also provided at stations in consultation with the Passenger Amenities Committee with which public opinion is associated subject to availability of funds and material

(b) Does not arise

#### Bridge Across Gandak River

1793. Shri Jhulan Sinha: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 999 on the 11th December, 1957 and state whether any decision has since been taken with regard to the selection of the exact site of a bridge across the Gandak river on that National Highways?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Not yet. The site tentatively selected earlier and being surveyed, has been rendered unsuitable by the changes in the configuration of active channels, caused by the floods of 1958. Further surveys are now being undertaken to select another site.

#### Non-Payment of Officiating Allowance

1794. Shri Rajendra Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that 700 cases of non-payment of officiating allowance in higher grades are lying

pending in Delhi Division for the last three years or so; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) All these cases relate to running staff and the grant of officiating allowance has been delayed for want of clear evidence regarding their eligibility to the allowance.

#### Community Development in Mysore State

1795. { Shri Wodeyar:  
Shri Agadi:

Will the Minister of Community Development be pleased to state:

(a) whether the Government of India have seen the remarks of Mr. Gorwala in his report on Mysore Administration wherein he has criticized the working of Community Development in Mysore State; and

(b) if so, the reaction of the Union Government thereto?

The Minister for Community Development (Shri S. K. Dey): (a) Yes.

(b) Government do not agree with his remarks

रेलवे वायरलेस कार्यालय, बीकानेर

१७६६. श्री पद्मालाल बाज्जाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत फरवरी में बीकानेर स्टेशन पर एक रेलवे वायरलेस ट्रांसमिटर को पीटा गया क्योंकि उसने कुछ व्यक्तियों को बेतार पर पाकिस्तान से बातचीत नहीं करने दी ; और

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गयी है ?

रेलवे उपमंत्री (श्री लॉ. बॅ. राजस्वामी) :

(क) जी नहीं ।